

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 306
(IB)-702/ND/2018
IA/4227/2020

IN THE MATTER OF:

Super Print Services ... **Applicant/Petitioner**

Versus

M/s. Xalta Food and Beverages Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 18.11.2020

CORAM:

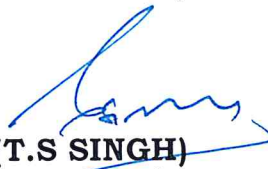
SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

ORDER

Renotify this case on 21.12.2020.


(T.S SINGH)
COURT OFFICER